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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 8509/2022

BANWARI LAL

.....Petitioner

Through: Mr. Shyel Trehan, Mr. Chirayu Jain, Mr. Rohan Poddar, Ms. Vidhi Jain and Mr. Garvit Sharma, Advocates.

versus

DELHI BUILDING AND OTHER CONSTRUCTION WORKERS WELFARE BOARD & ORS.Respondents Through: Mr. Abhay Dixit and Ms. Risha Dixit, Advocates for R-1.

CORAM: HON'BLE MR. JUSTICE SANJEEV NARULA <u>O R D E R</u> 18.11.2024

1. It is already 4:40 PM. Due to paucity of time, it is not possible to take up this matter today.

2. Re-notify on 03^{rd} March, 2025.

SANJEEV NARULA, J

NOVEMBER 18, 2024 d.negi

This is a digitally signed order.

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